

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 110

CP (IB) No. 160/Chd/Pb/2023

IN THE MATTER OF:-

Punjab Venture Capital Ltd.

...Petitioner

Versus

SM Lawdigest Com Ltd.

...Respondent

Under Section: 7, IBC 2016

Order delivered on 18.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Mr. Ajay Pal Singh, Advocate

For the respondent : Already *ex parte* vide order dated 17.01.2024

ORDER

Written submission have been filed vide Diary No.1942/3 dated 20.03.2024.

The same are taken on record. Let the matter be listed for arguments before the Regular Bench on 23.04.2024, higher on board.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**